

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4113
ANSWERED ON 10TH AUGUST, 2017

SUSPENSION OF TOLL TAX

4113. DR. RATNA DE (NAG):
SHRI SANTOSH KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government had suspended the toll tax collection in the wake of suspension of currency notes in the country;
- (b) if so, the details thereof; and
- (c) the details of the loss of revenue by the Government due to this move?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c) Yes Madam, the Government had suspended the user fee collection on the National Highways in the wake of suspension of currency note in the country from 09.11.2016 (17:30 hrs) to 02.12.2016 (24:00 hrs). The Government has decided to compensate the Concessionaires of toll plazas due to loss incurred on account of suspension of toll collection during the above period as per the provisions of the Concession Agreement.
